

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.119(ND)/2015

IN THE MATTER OF:

Sh. Sunil Gandhi

.... Petitioner

Vs.

M/s. A.N. Buildwell Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 03.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Mudit Gupta, Advocate

For the Respondent : Mr. J.S. Bindra, Advocate

ORDER

For order, see C.P. No.99(ND)/2015.

03.10.2017
V. Sethi